- (c) Review by Government on the working of the above Council.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) and (b) above.
- II. Outcome Budget, for the year 2012-13, in respect of the Ministry of External Affairs. [Placed in Library. *See* No. L.T. 6484/15/12]
 - I. Notifications of the Ministry of Human Resource Development
 - II. Report and Accounts (2010-11) of UGC, New Delhi and related papers
 - III. Report and Accounts (2009-10, 2010-11) of various National Institutes and related papers
 - IV. Annual Accounts (2010-11) of various IITs and related papers
 - V. Report and Accounts (2010-11) of Auroville Foundation, Auroville, Tamil Nadu and related papers
 - VI. Report and Accounts (2010-11) of various Universities and related papers
 - VII. Report and Accounts (2010-11) of EdCIL (India) Ltd. and related papers
 - VIII. Report and Accounts of various Universities, Schools, Institutes, Authority, Missions, Samiti and Councils and related papers

SHRIMATI D. PURANDESWARI : Sir, I lay on the Table —

- I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of School Education and Literacy), under Section 38 of the Right of Children to Free and Compulsory Education Act, 2009, along with delay statement:—
 - (1) S.O.1353 (E), dated the 1st June, 2011, regarding relaxation to the State Government of Bihar in respect of the minimum teacher qualification norms notified by the NCTE. [Placed in Library. *See* No. L.T. 6548/15/12]
 - (2) S.O. 2068 (E), dated the 26th August, 2011, regarding relaxation to the State Government of Chhattisgarh in respect of the minimum qualification notified by the NCTE for teacher education. [Placed in Library. *See* No. L.T. 6549/15/12]

- (3) S.O. 2830 (E), dated the 21st November, 2011, regarding relaxation to the State Government of Madhya Pradesh in respect of the minimum qualification notified by the NCTE for teacher education . [Placed in Library. See No. L.T. 6550/15/12]
- (ii) A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education) Notification F. No. 37-3/Legal/2011, dated the 30th September, 2011, publishing All India Council for Technical Education (Grant of Approvals for Technical Institutions) (1st Amendment) Regulations, 2011, under Section 24 of the All India Council for Technical Education Act, 1987, along with delay statement. [Placed in Library. See No. L.T. 6551/15/12]
- II. (1) A copy each (in English and Hindi) of the following papers, under Section 18 and sub-section (4) of Section 19 of the University Grants Commission Act, 1956: —
 - (a) Annual Report of the University Grants Commission (UGC), New Delhi, for the year 2010-11.
 - (b) Annual Accounts of the University Grants Commission (UGC), New Delhi, for the year 2010-11, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Commission.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 6470/15/12]
- III. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institutes of Technology Act, 2007:—
 - (i) (a) Annual Report and Accounts of the Malaviya National Institute of Technology, Jaipur, for the year 2010-11, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 6216/15/12]

- (ii) (a) Annual Report and Accounts of the Visvesvaraya National Institute of Technology, Nagpur, for the year 2010-11, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 6209/15/12]
- (iii) (a) Annual Report and Accounts of the National Institute of Technology Karnataka, Surathkal, for the year 2010-11, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 6415/15/12]
- (iv) (a) Annual Report and Accounts of the National Institute of Technology, Jamshedpur, for the year 2009-10, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 6210/15/12]
- (v) (a) Annual Report and Accounts of the National Institute of Technology, Warrangal, Andhra Pradesh, for the year 2010-11, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above institute. [Placed in Library. See No. L.T. 6208/15/ 12]
- (vi) (a) Fifty-first Annual Report and Accounts of the National Institute of Technology, Hazratbal, Srinagar, for the year 2010-11, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 6223/15/ 12]

- (vii) (a) Annual Report and Accounts of the Dr. B.R. Ambedkar National Institute of Technology, Jalandhar, for the year 2010-11, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 6211/15/12]
- (viii) (a) Annual Report and Accounts of the Motilal Nehru National Institute of Technology, Allahabad, for the year 2009-10, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 6547/15/12]
- (ix) (a) Annual Report and Accounts of the National Institute of Technology, Rourkela, for the year 2010-11, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 6221/15/12]
- (x) (a) Fifty-first Annual Report of the National Institute of Technology, Durgapur, for the year 2010-11.
 - (b) Fifty-first Annual Accounts of the National Institute of Technology, Durgapur, for the year 2010-11, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 6220/15/12]
- (xi) (a) Annual Report and Accounts of the National Institute of Technology, Agartala, for the year 2009-10, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 6376/15/12]

- (xii) (a) Annual Report and Accounts of the National Institute of Technology, Raipur, for the year 2010-11, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
- (xiii) (a) Annual Report of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2010-11.
 - (b) Annual Accounts of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2010-11, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 6222/15/12]
- IV. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961:—
 - (a) Annual Accounts of the Indian Institute of Technology (IIT), Indore, for the year 2010-11, and the Audit Report thereon.
 - (b) Annual Accounts of the Indian Institute of Technology (IIT), Hyderabad, for the year 2010-11, and the Audit Report thereon.
 - (c) Annual Accounts of the Indian Institute of Technology (IIT), Mandi, Himachal Pradesh, for the year 2010-11, and the Audit Report thereon.
 - (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 6219/15/12]
- V. (1) A copy each (in English and Hindi) of the following papers, under sub-sections (3) and (4) of Section 24 of the Auroville Foundation Act, 1988:—
 - (a) Annual Report and Accounts of the Auroville Foundation, Auroville, Tamil Nadu, for the year 2010-11, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 6364/15/12]
- VI. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 29 and sub-section (4) of Section 30 of the Babasaheb Bhimrao Ambedkar University Act, 1994:—
 - (a) Annual Report of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2010-11.
 - (b) Annual Accounts of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2010-11, and the Audit Report thereon.
 - (c) Review by the Government on the working of above University.
 - (2) Statement (in English and Hindi) giving reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 6214/15/12]
 - (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of the Section 30 of the Central Universities Act, 2009:—
 - (a) Annual Report of the H.N.B. Garhwal University, Srinagar Garhwal, Uttarakhand, for the year 2010-11.
 - (b) Review by Government on the working of the above University.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 6362/15/12]
 - (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 31 and sub-section (4) of Section 32 of the University of Allahabad Act, 2005:—
 - (a) Annual Report of the University of Allahabad, Allahabad, for the year 2010-11.
 - (b) Annual Accounts of the University of Allahabad, Allahabad, for the year 2010-11, and the Audit Report thereon.

- (c) Review of Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 6464/15/12]
- (1) A Copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 32 of the English and Foreign Languages University Act, 2006:—
 - (a) Annual Report of the English and Foreign Languages University (EFL), Hyderabad, for the year 2010-11.
 - (b) Review by Government on the working of above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 6361/15/12]
- (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 33 of the Rajiv Gandhi University Act, 2006:—
 - (a) Twenty-third Annual Report of the Rajiv Gandhi University, Itanagar, for the year 2010-11.
 - (b) Review by Government on the working of above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 6469/15/12]
- (1) A Copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 33 of the Manipur University Act, 2005:—
 - (a) Annual report of the Manipur University, Imphal, for the year 2010-11.
 - (b) Review by Government on the working of above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 6465/15/12]

- VII. (1) A Copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619 A of the Companies Act, 1956:—
 - (a) Annual Report and Accounts of the EdCIL (India) Limited, for the year 2010-11, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above company.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 6366/15/12]
- VIII. A Copy each (in English and Hindi) of the following papers, under subsection (4) of Section 31 of the Central Universities Act, 2009:-
 - (1) (a) Annual Accounts of the Central University of Gujarat, Gandhinagar, for the year 2010-11, and the Audit Report thereon.
 - (b) Annual Accounts of the Guru Ghasidas Vishwavidyalaya, Bilaspur, Chhattisgarh, for the year 2010-11, and the Audit Report thereon.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 6363/15/12]

A Copy each (in English and Hindi) of the following papers :—

- (ii) (a) Annual Accounts of the Banaras Hindu University, Varanasi, for the year 2010-11, and the Audit Report thereon, under Section 13 of the Banaras Hindu University Act, 1915.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. *See* No. L.T. 6212/15/12]
- (iii) (a) Annual Accounts of the Indira Gandhi National Open University (IGNOU), New Delhi, for the year 2010-11 and the Audit Report thereon, under sub-section (4) of Section 29 of Indira Gandhi National Open University Act, 1985.

- (b) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. *See* No. L.T. 6217/15/12]
- (iv) (a) Annual Accounts of the Rajiv Gandhi University, Itanagar, for the year 2009-10, and the Audit Report thereon, under sub-section (4) of Section 34 of the Rajiv Gandhi University Act. 2006.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. *See* No. L.T. 6213/15/12]
- (v) (a) Annual Accounts of the Indira Gandhi National Tribal University, Amarkantak, Madhya Pradesh, for the year 2010-11, and the Audit Report thereon, under sub-section (4) of Section 35 of the Indira Gandhi National Tribal University Act, 2007.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above. [Placed in Library. *See* No. L.T. 6374/15/12]
- (vi) (a) Annual Report and Accounts of the School of Planning and Architecture (SPA), New Delhi, for the year 2009-10, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above School.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above. [Placed in Library. *See* No. L.T. 6168/15/12]
- (vii) (a) Annual Report and Accounts of the School of Planning and Architecture (SPA), Bhopal, for the year 2010-11, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above School.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above. [Placed in Library. See No. L.T. 6170/15/12]
- (viii) (a) Annual Report and Accounts of the School of Planning and Architecture (SPA), Vijayawada, for the year 2009-10, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above School.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above. [Placed in Library. *See* No. L.T. 6169/15/12]
- (ix) (a) Annual Report on the Central Institute of Hindi (Kendriya Hindi Sansthan), Agra, governed by Kendriya Hindi Shikshan Mandal, for the year 2009-10.
 - (b) Annual Accounts of the Central Institute of Hindi (Kendriya Hindi Sansthan), Agra, governed by (Kendriya Hindi Shikshan Mandal, for the year 2009-10, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (viii) (a) and (b) above. [Placed in Library. *See* No. L.T. 6224/15/12]
- (x) (a) Annual Report and Accounts of the Orissa Primary Education Programme Authority (OPEPA), Bhubaneswar, for the year 2008-09, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (ix) (a) above. [Placed in Library. *See* No. L.T. 6224/15/12]
- (xi) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan (SSA), State Education Mission Authority, Meghalaya, for the year 2009-10, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (x) (a) above. [Placed in Library. *See* No. L.T. 6225/15/12]
- (xii) (a) Annual Report of the Indian Institute of Information Technology, Design & Manufacturing (IIITD&M), Kancheepuram, for the year 2010-11.
 - (b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xi) (a) above. [Placed in Library. *See* No. L.T. 6226/15/12]
- (xiii) (a) Annual Report of the Indian Institute of Technology, Guwahati, for the year 2010-11.
 - (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T. 6227/15/12]
- (xiv) (a) Annual Report and Accounts of the National Institute of Technical Teachers' Training and Research (NITTTR), Chandigarh, for the year 2010-11, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (xiii) (a) above. [Placed in Library. *See* No. L.T. 6368/15/12]
- (xv) (a) Annual Report and Accounts of the National Institute of Technical Teacher's Training and Research (NITTTR), Chennai, for the year 2010-11, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (xiv) (a) above. [Placed in Library. *See* No. L.T. 6369/15/12]
- (xvi) (a) Annual Report and Accounts of the Paschim Banga Sarva Shiksha Mission, Kolkata, for the year 2010-11, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (xv) (a) above. [Placed in Library. *See* No. L.T. 6373/15/12]
- (xvii) (a) Annual Report of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2010-11.
 - (b) Annual Accounts of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2010-11, and the Audit Report thereon.

(c) Review by Government on the working of the above Samiti.

on the Table

- (d) Statement giving reasons for the delay in laying the papers mentioned at (xvi) (a) and (b) above. [Placed in Library. *See* No. L.T. 6371/15/12]
- (xviii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan (SSA), U.P. Education for All Project Board, Lucknow, for the year 2010-11, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (xvii) (a) above. [Placed in Library. *See* No. L.T. 6370/15/12]
- (xix) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan Union Territory Mission Authority, Dadra and Nagar Haveli, for the year 2010-11, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (xviii) (a) above. [Placed in Library. *See* No. L.T. 6360/15/12]
- (xx) (a) Annual Report of National Council of Educational Research and Training (NCERT), New Delhi, for the year 2010-11.
 - (b) Annual Accounts of National Council of Educational Research and Training (NCERT), New Delhi, for the year 2010-11, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Council. [Placed in Library. *See* No. L.T. 6376/15/12]
- (xxi) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, Union Territory of Daman and Diu, for the year 2010-11, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (xx) (a) above. [Placed in Library. *See* No. L.T. 6375/15/12]

- (xxii) (a) Annual Report of the Indian Institute of Technology (IIT), Mandi (Himachal Pradesh), for the year 2010-11.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (xxi) (a) above. [Placed in Library. *See* No. L.T. 6365/15/12]
- (xxiii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan (SSA Rajya Mission Authority), Itanagar, Arunachal Pradesh, for the year 2007-08, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (xxii) (a) above. [Placed in Library. *See* No. L.T. 6468/15/12]
- (xxiv) (a) Annual Report and Accounts of the Jharkhand Education Project Council, Ranchi, for the year 2009-10, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (xxiii) (a) above. [Placed in Library. *See* No. L.T. 6467/15/12]

I. Notifications of the Ministry of Agriculture

II. Report and Accounts (2009-10) of APSAIDCL, Hyderabad and related papers

SHRI SHARAD PAWAR : Sir, I lay on the Table —

- (I) A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation), under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:—
 - (i) S.O. 198 (E), dated the 31st January, 2012, notifying specification of two new grades of customized fertilizer, namely, NPK Zn 12:26:18:0.5.5 and NPKZn BS: 8:18:26:1:0.1:6.0.